

accepted list of Backward Classes prepared by the Central Government, the information requested is not available.

Lowering of rates for electricity

8996. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENERGY be pleased to state:

(a) whether the Government propose to consider the lowering of rates for consumption of electricity for the installation and operation of (i) drinking water supply (ii) minor lift irrigation schemes in order to facilitate the provision of drinking water and irrigation to barren land;

(b) if so, the comparative rates of per unit of electricity for (i) consumption for domestic use (ii) industrial/commercial purpose (iii) installation of operation of drinking water/minor irrigation schemes;

(c) the likely date by which the rates for (iii) above would be lowered; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). No such proposal is under consideration. The State Governments/State Electricity Boards are fully competent to charge differential rates of tariff from different types of consumers. However, average electric rates charged for power supply for agriculture/irrigation purposes are generally lower as compared to other categories of consumption.

A statement showing average electric rates for domestic, commercial, small scale industries, irrigation, public water works and large industries is enclosed.

Statement

Average Electric rates of State Electricity Boards for various Type of consumption

Sl. No.	Name of the State Electricity Board	Domestic lights & fans (30 kwh/ month)	Commercial lights & fans (200 kwh/ month)	Agricultural to HP 15% LF (817/ kwh month)	Small industries 5HP 10% LF (272 kwh/ month)	Large Industries 1000 Kw 50% L.F. (365000 kwh/ month)	Water Works 250 KW 70% L.F. (127750 Kwh/ month)
1	2	3	4	5	6	7	8
1	Andhra Pradesh	43.00	90.00	17.22	47.00	41.06	46.91*
2	Assam	57.00	70.00	30.00	55.00	55.00	50.00
3	Bihar	46.00	56.00	55.15@	36.30	36.45	32.62*
4	Gujarat	35.47	44.97	23.94	44.27	43.349	41.869
5	Haryana	29.75	65.80	22.03	27.00	25.12	23.37*
6	Himachal Pradesh	37.50	55.00	9.00	23.00	19.77	20.26
7	Jammu & Kashmir	30.00	40.00	10.00	20.00	18.00	18.00*
8	Karnataka	41.67	80.00	5.10	40.00	29.59	27.57
9	Madhya Pradesh	32.50	55.00-U 50.00-R	16.00	33.00-U 30.00-R	39.30	34.03

1	2	3	4	5	6	7	8
10	Kerala	35.00	49.50₹	13.22	23.86	18.81	20.24
11	Maharashtra	33.25	42.25	12.75	38.25	29.41	30.50*
12	Meghalaya	42.00	47.00	14.00	19.00	18.05	20.97*
13	Orissa	32.00	50.00	16.90	26.90	25.40	24.90
14	Punjab	31.62	52.90	12.50	21.27	17.84	16.35*
15	Rajasthan	38.00	55.00	21.00	25.00	26.49	24.47
16	Tamil Nadu	38.00	73.00\$	14.61	34.00\$	31.06\$	28.76*\$
17	Uttar Pradesh	48.00	68.00	18.36	41.36	40.02	37.45*
18	West Bengal	48.00	60.00	35.00	42.00	48.80	45.49*

NOTE: 1. The above average rates are inclusive of fuel surcharge but exclusive of Electricity Duty.

2. The above statement has been prepared on the basis of rates and fuel surcharge reported to CEA upto 31-3-1981.

R=RURAL
U=URBAN

*—Indicates that there is no separate tariff for public water works. In such cases the average rate has been worked out on the basis of tariff applicable for similar type of consumption.

₹—Assuming average connected load between 1 KW to 10 KW.

\$—An additional levy of 5P/kwh will be charged from the consumers of metropolitan area of Madras City.

@ This rate is chargeable for nine months in a year i.e., no charge will be levied for supply during the months of April, August and December each year.

मध्य प्रदेश में ग्रामीण विद्युतीकरण के लिये विश्व बैंक से ऋण

9897. श्री शिवकुमार सिंह ठाकुर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) विश्व बैंक द्वारा मध्य प्रदेश को ग्रामीण विद्युतीकरण के लिए कितना ऋण दिया गया है; और

(ख) उस पर किस दर से ब्याज वसूल किया गया है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) (विश्व बैंक के) आई० डी० ए० ऋण संख्या 572-आई०एन० के अन्तर्गत मध्य प्रदेश में ग्राम विद्युतीकरण परियोजनाओं के लिए सामग्री खरीदने हेतु 7.460 मिलियन अमरीकी

डालर की राशि प्राप्त की है। दूसरे आई० डी० ए० ऋण सं० 911-आई० एन० के अन्तर्गत मध्य प्रदेश में 21.756 मिलियन अमरीकी डालर के मूल्य की सामग्री के लिए आर्डर दिए हैं। विश्व बैंक ऋण नहीं देता परन्तु प्राप्त की गई सामग्री के मूल्य की प्रतिपूर्ति करता है।

(ख) दोनों आई० डी० ए० ऋणों के अन्तर्गत प्राप्त की गई और बकाया राशि पर विश्व बैंक भारत सरकार से 3/4 प्रतिशत प्रतिवर्ष की दर से केवल सेवा प्रभार लेता है। इन ऋणों के अन्तर्गत उपलब्ध राशि को सरकार ग्राम विद्युतीकरण निगम को दे देती है तथा निगम से 7 1/2 प्रतिशत वार्षिक ब्याज लेती है। निम्न राज्य बिजली बोर्डों को 5.75 प्रतिशत से 9.25 प्रतिशत तक के वार्षिक ब्याज